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C.A.No. 1297-1298 OF 2002  
ITEM No.4

Court No. 9

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1297-1298/2002

RAMA SHANKER SINGH

Appellant (s)

VERSUS

CHANCELLOR, PURVANCHAL UNIVERSITY & ORS.

Respondent (s)

(summons for non-prosecution)

Date : 28/10/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s) Mr. Vishwajit Singh, Adv. for  
Ms. Niranjana Singh, Adv.

For Respondent (s) Mr. K.N. Rai, Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

...L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

As a final chance at the request of learned counsel for  
the appellant these matters are adjourned for two weeks.

.SP1

(D.L. Chugh)  
Court Master

(K.K. Chadha)  
Court Master